

National Company Law Tribunal

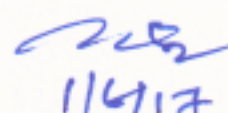
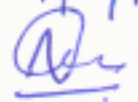
Allahabad Bench

CP NO. 7/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Ritti Consultants & Developers Pvt. Ltd

SECTION OF THE COMPANIES ACT: U/S 272 of companies act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	M.K. Bagri	OL And	Adv. C. Gov.	 1/6/17
2.	Anurag Bhatt	Adv.		

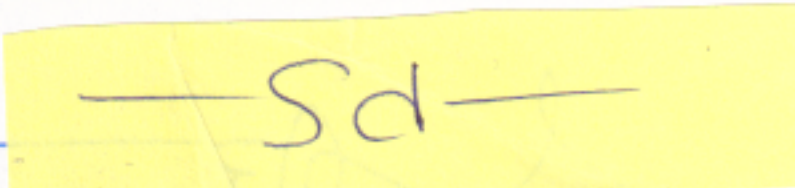
Order dated 01.01.2017 in the matter CP NO 7/ALD/2017 Ritti Consultants & Pvt Ltd.

Shri Anurag Bhatt for the petitioner. Shri M.K Bagri, the OL for central government. A copy of petition be sent to the OL.

The case is fixed for hearing on maintainability of petition keeping n view a change in statue after IBC Code came into effect.

The matter be listed on 17.07.2017 for hearing on maintainability of the present petition.

01.06.2017


(H.P. CHATURVEDI, MEMBER (Judicial))